

THE HON'BLE SMT. JUSTICE P.MADHAVI DEVI

WRIT PETITION No.4139 of 2023

ORDER:

Learned counsel for the petitioner has filed letter dated 31.10.2023, stating as under:-

“This has reference to Writ Petition cited above. The Petitioner in the above Writ Petition, instructed me to take steps to WITHDRAW the above Writ Petition. Therefore, I request you to direct the registry to post the above Writ Petition FOR WITHDRAWAL.”

2. In view of the above said letter, permission is accorded, Writ Petition is dismissed as withdrawn. There shall be no order as to costs.

Miscellaneous petitions, if any, pending in this Writ Petition, shall stand closed.

JUSTICE P.MADHAVI DEVI

Date:06.11.2023

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